

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA

UNSTARRED QUESTION NO. †1280
TO BE ANSWERED ON 18.12.2018

OLD AGE HOMES

†1280. SHRI PANKAJ CHAUDHARY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is considering to formulate any policy for providing help to needy elders keeping in view the rising number of old people in the country and if so, the details thereof;
- (b) the number of districts in which old age homes are being run in the country at present;
- (c) the details regarding the plans of the Government to provide more facilities in the existing old age homes;
- (d) whether the Government is likely to open old age homes in all those districts which lack such homes; and
- (e) if so, the time by which it is likely to be done and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)

- (a): Government of India has formulated the National Policy on Older Persons (NPOP) in 1999 for ensuring welfare of senior citizens. The Policy envisaged State support to ensure financial and food security, health care, shelter and other needs of older persons, equitable share in development, protection against abuse and exploitation, and availability of services to improve the quality of their lives.
- (b): The Ministry of Social Justice and Empowerment implements a Central Sector Scheme of Integrated Programme for Senior Citizens (IPSrC) {previously known as Integrated Programme for Older Persons (IPOP)} under which grants in aid are given for running and maintenance of Senior Citizens Homes (Old Age Homes)/ Continuous Care Homes, Mobile Medicare Units, etc to the Implementing Agencies (IAs) such as State Governments / Union Territory Administrations (through Registered Societies)/ Panchayati Raj Institutions (PRIs) / Local bodies; Non-Governmental/Voluntary Organizations.

Centralised data regarding number of districts in which old age homes are being run in the country is not maintained in this Ministry. However, under IPSrC Scheme, Senior Citizen Homes (Old Age Homes) are being assisted in **189** districts of the country.

(c): The Scheme of IPSrC has been substantially revised w.e.f. 01.04.2018, including increase in cost norms of Senior Citizen Homes upto **103%**. Under the revised Scheme, new component of Yoga in these Homes has been introduced. An indicative Food Menu, provision for anti-slippery tiles/ railing in / near toilets, clothing to inmates and educational qualification & experience for the staff of the projects have been made a part of the Scheme. Non-recurring grants to the projects under the Scheme is now admissible after every five years.

(d) & (e): Under the Scheme of IPSrC, State / UT Governments have already been advised to forward new project proposals for Senior Citizens Homes in unserved districts.

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPLOYMENT

(SHRI VIJAY SARKAR)

(a) Government of India has formulated the National Policy on Older Persons (NPOP) in 1999 for ensuring welfare of senior citizens. The Policy envisaged state support to ensure financial and food security, health care, shelter and other needs of older persons, especially those in developmental processes, rural and exploited and availability of services to improve the quality of their lives.

(b) The Ministry of Social Justice and Empowerment implements a Central Sector Scheme of Integrated Programme for Senior Citizens (IPSC) previously known as Integrated Programme for Older Persons (IPOP). It is a welfare scheme to aid in housing and maintenance of Senior Citizens homes (SHCs) in unserved districts. The scheme is implemented through the Department of Social Justice and Empowerment (DSJE), Government of India. The scheme is implemented through the Department of Social Justice and Empowerment (DSJE), Government of India. The scheme is implemented through the Department of Social Justice and Empowerment (DSJE), Government of India.

Centres are being set up in unserved districts in which old age homes are being run in the country. It is requested that the Government, under this scheme, Senior Citizen Homes (SHCs) be set up in 100 districts of the country.